

Officers-Staff Ratio

3294. SHRI SURAJ BHAN : Will the Minister of RAILWAYS be pleased to state :

(a) what is the Officers versus staff ratio in the Railway Organisation ;

(b) what is the officers versus staff ratio in the Mechanical Department as a whole ;

(c) what steps are proposed to be taken by Government to reduce the gap ;

(d) what is the officers versus staff ratio in the Carriage and wagon Wing, Loco Wing, Workshop wing and Diesel wing of the mechanical department, separately ; and

(e) what steps Government propose to take to reduce the disparity in inter-Department officers versus Staff ratio and by what time ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :

(a) In the overall position of the whole Railway, there was one officer for every 146 staff as on 31-3-1980.

(b) There was one officer for every 521 staff in the Mechanical Department on the Zonal Railways as a whole as on 31-3-1980.

(c) and (e). Efforts are being made to allocate a higher quota of posts to the Mechanical Department during the next review of staff.

(d) The information is being collected and will be laid on the Table of the Sabha.

Assignments to Persons of Indian Origin by Foreign Governments

3295. SHRI N. DENNIS : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the Government of India are being consulted by foreign countries with regard to the appointment of persons of Indian origin as their consular representatives in various places in India and with regard to the choice of person appointed to such assignments ; and

(b) the grounds on which the Government of India approves these assignments given to persons of Indian origin by foreign countries ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR) :
(a) The Government of India is being consulted by foreign countries with regard to appointment of Indian nationals as their Consular representatives in India. The persons for such appointment are normally selected by the foreign government concerned.

(b) Approval is given after ascertaining the suitability of the person from all angles.

Reconstruction of Light house in Daman Ganga

3296. SHRIMATI SANYOGITA RANE : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the lighthouse that existed in Daman Ganga for the past many years had been washed out and only its pillars remain there which pose danger to the passing ships ; and

(b) what measures are proposed by Government to reconstruct a light house there ?